

3. Mysore State Women's Conference, Bangalore".
4. Shri Kempucheluvajamman-niyavaru Mahila Samajam. Hassan District.
5. Mysore Makkala Koota. Mysore,
6. Bharat Scout and Guides. Bangalore.

(b) The information is being collected and will be laid on the Table of the House in due course.

COLLECTIONS UNDER THE WOMEN'S SAVINGS CAMPAIGN

175. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state the total amount collected under the Women's Savings Campaign in each of the years from 1953-54 to 1956-57?

THE MINISTER FOR FINANCE (SHRI T. T. KRISHNAMACHARI): The figures for each year are not readily available. The total collections from 1st October 1953, when the Campaign was started to the end of March 1957, amount to Rs. 6.96 crores approximately.

INCOME-TAX OFFICERS

176. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state what was the classwise number of Income-tax Officers on the 1st April 1956?

THE MINISTER FOR FINANCE (SHRI T. T. KRISHNAMACHARI): The classwise number of Income-tax Officers as on 1st April 1956 is given below:—

	Sanctioned strength	Working strength
Class I—		
Grade I	266	173
Grade II	204	233
Class II	821	627
TOTAL	1291	1033

WRECKAGE OF TWO BOATS NEAR PORT BLAIR

177. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for HOME AFFAIRS be pleased to state what action has been taken against the persons who were held responsible for the wreckage of two boats near Port Blair as a result of the enquiry held in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Government are not aware of any boat being wrecked near Port Blair. Two foreign vessels, however, namely, s.s. 'INCHKE-ITH' and s.s. 'SEMIRAMIS' ran aground off Port Meadows and Landfall Islands respectively on the 2nd March 1955 and 22nd May 1955. The vessels being foreign, the question of taking action against the persons responsible for the ships running aground does not arise and the Anda-mans Administration did not hold any enquiry in the matter.

CENTRAL ASSISTANCE FOR CARE PROGRAMMES IN STATES

178. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for HOME AFFAIRS be pleased to refer to paragraph "13 JAILS" on pages 6-7 of the Summary of the activities of the Ministry of Home Affairs for 1956-57 and state how many States have so far approached the Government of India for financial assistance for meeting a part of recurring expenditure on the schemes relating to their Care Programmes?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRIMATI VIOLET ALVA): Ten, viz. Assam, Andhra Pradesh, Bombay, Jammu and Kashmir, Kerala, Mysore, Madras, Orissa, Punjab and Uttar Pradesh.

CORRUPTION CASES REPORTED TO THE ADMINISTRATIVE VIGILANCE DIVISION

179. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister for HOME AFFAIRS be pleased to state: